

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-83/1994/11079/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Member, MACT, Cachar, Silchar.

Dated Guwahati the <sup>rd</sup> 22 November, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/S/582 dtd. 21.11.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.11.2022 along with station leave permission, from the evening of 23.11.2022 till the morning of 28.11.2022**, has been granted. The in-charge District & Sessions Judge, Cachar, Silchar shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/11080-11081/A, dated , 22-11-2022**

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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